

F. No.: J-11017/12/2024 - JUDICIAL
Government of India
Ministry of Law & Justice
Department of Legal Affairs
(Judicial Section)

Shastri Bhawan, New Delhi,
Dated 24 April, 2024

ORDER

With reference to this Department's Orders as mentioned under column- IV in table below, in respect of the Panel Counsels whose names are mentioned under column- II, their personal details as shown under column -V, stand modified/ added as mentioned under column- VI:

Sl.No.	Name of Advocate	Court and category of panel	Order of empanelment and Sl. No. of Advocate therein	Personal details required to be modified	Personal details mentioned under column-V stand modified as
I	II	III	IV	V	VI
1.	Radha Dhauni	Additional Central Government Counsel, Rohini Court, New Delhi	J-11017/3/2022-Judicial dated 21.02.2022 List K at Sl. No. 14	Name: Radha Dhauni	Name: Radha Singh Dhauni
2.	Rahul G. Tanwani	Group A Panel Counsel, Union Territory of Dadra and Nagar Haveli	J.-11016/2/2024-Judicial dated 02.02.2024 Table-II Sl. No. 42 J-11016/1/2022-Judicial dated 02.02.2022 Sl. No. 19	Enrl. No. : UP 2790/2011	Enrl. No. : MAH/6220/2014
3.	Manisha Pandey	Group C Panel Counsel, Supreme Court of India	J-11016/2/2024-Judicial dated 02.02.2024 Group C Panel Counsel Sl. No. 32	Enrl. No. : D/360/2018 Address: Hauz Khas New Delhi	Enrl. No. : D/3601/2018 Address: H. No. C7/80, Bhim Nagri, SDA, Hauz Khas, New Delhi- 110016

K. Gaurava

4.	Lihzu Shiny Konyak	Group C Panel Counsel, Supreme Court of India	J-11016/2/2024-Judicial dated 02.02.2024 Group C Panel Counsel Sl. No. 30	Enrl. No. : A/2659/2922 Address: K93, LGF, Hauz Khas Enclave - 110016	Enrl. No. : 2659/2022 Address. : I-22, Lajpat Nagar I, New Delhi- 110024
5.	Anish Srivastava Lall	Senior Panel Counsel, Allahabad High Court, Lucknow Bench	J-11017/9/2020-Judicial dated 27.10.2020 List B, Sl.No.3	Name: Aneesh Srivastava Lal Enrl. No. : UP/11273/2000 Mobile: 9415157678	Name: Anish Srivastava Lall Enrl. No. : UP/2184/2000 Mobile: 9415425437

2. Except the modifications / additions as mentioned under column-VI in the table above, rest of the contents of the aforesaid Orders remain same.

3. Hindi version of this order will follow.



(Manindra Choudhary)
Assistant Legal Adviser (J)

Copy (through email) to:-

1. PS to Hon'ble Minister of State (Independent Charge) for Law & Justice.
2. PSO to Law Secretary/PSO to Additional Secretary (RSV)/Sr. PPS to Additional Secretary (ARR)/Sr. PPS to JS&LA (SA)/PSO to JS&LA (SSD)/PSO to JS&LA (AKA).
3. The Incharge, Central Agency Section, Supreme Court of India, New Delhi.
4. Sh. S.P. Singh, Addl. SGI, Allahabad High Court.
5. Sh. S.B. Pandey, Dy. SGI, Allahabad High Court (Lucknow Bench).
6. The Incharge Litigation (Lower Court) Section, Tis Hazari Courts, New Delhi.
7. The Government Counsel/ Panelist mentioned in the table above.
8. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
9. Official / Spare copies.

K. Gaurva
24.04.2024

(Kumar Gaurva)
Section Officer (Judicial)
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